

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF INDOSTAR CAPITAL FINANCE LIMITED

Registered Office: One Indiabulls Center, 20th Floor, Tower 2A, Jupiter Mills Compound, Senapati Bapat Marg, Mumbai-400013, India; Corporate Identity Number (CIN): L65100MH2009PLC268160; Tel. No.: +91 22 4315 7000; Fax: +91 22 4315 7010; Website: <https://www.indostarcapital.com/>

OPEN OFFER FOR ACQUISITION OF UP TO 37,195,411 (THIRTY SEVEN MILLION ONE HUNDRED NINETY FIVE THOUSAND FOUR HUNDRED AND ELEVEN) FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 10 (INDIAN RUPEES TEN) EACH OF INDOSTAR CAPITAL FINANCE LIMITED ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY ("PUBLIC SHAREHOLDERS"), BY BCP V MULTIPLE HOLDINGS PTE. LTD. ("ACQUIRER"), TOGETHER WITH BROOKFIELD BUSINESS PARTNERS L.P. ("PAC") IN ITS CAPACITY AS A PERSON ACTING IN CONCERT WITH THE ACQUIRER ("OPEN OFFER" OR "OFFER").

This advertisement ("Advertisement") is being issued pursuant to the SEBI circular SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14, 2020 ("Relaxation Circular"). This Advertisement should be read in conjunction with the Public Announcement ("PA") filed with the Stock Exchanges on January 31, 2020, sent to the Target Company on January 31, 2020 and filed with SEBI on February 3, 2020, the Detailed Public Statement dated February 6, 2020 ("DPS"), which was published on February 7, 2020 in all editions of Financial Express (English), all editions of Jansatta (Hindi) and the Mumbai edition of Mumbai Lakshadeep (Marathi), the DPS Corrigendum dated May 16, 2020 which was published on May 18, 2020, in all editions of Financial Express (English) (Pune – online edition), all editions of Jansatta (Hindi), and the Mumbai edition (online) of Mumbai Lakshadeep (Marathi), and the Letter of Offer dated June 9, 2020, along with the Form of Acceptance-cum-Acknowledgement ("LoF").

The capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to them in the LoF.

1. **Completion of Dispatch of Letter of Offer**

In terms of the Relaxation Circular and in light of the COVID-19 situation, the LoF has been electronically dispatched to all the Eligible Shareholders holding Equity Shares as on Identified Date i.e. Tuesday, June 2, 2020 and whose email ids have been registered with depositories/the Company on Tuesday, June 9, 2020. The Acquirer, the PAC, the Manager to the Offer and the Registrar to the Offer have not undertaken any physical dispatch of the LoF, in compliance with the Relaxation Circular.

2. **Availability of Letter of Offer**

- An Eligible Shareholder may access the LoF, on the websites of SEBI (www.sebi.gov.in), the Target Company (www.indostarcapital.com), the Registrar to the Offer (www.linkintime.co.in), the Manager to the Offer (www.nomuraholdings.com/company/group/asia/india/index.html), BSE (www.bseindia.com) and NSE (www.nseindia.com).
- In case of non-receipt of the LoF, Public Shareholders, including those who have acquired Equity Shares after the Identified Date, if they so desire, may download the Letter of Offer or the Form of Acceptance-cum-Acknowledgement from the websites indicated above or obtain a copy of the same from the Manager to the Offer or Registrar to the Offer.
- The Eligible Shareholders may also contact the following for receiving the LoF:

Nomura Financial Advisory and Securities (India) Private Limited

Address: Ceejay House, Level-11, Plot F, Shivsagar Estate, Dr Annie Besant Road, Worli, Mumbai - 400 018

Tel: +91 22 4037 4037

Fax: +91 22 4037 4111

Email: indostaropenoffer@nomura.com

Contact Person: Mr. Vishal Kanjani / Mr. Sandeep Baid

SEBI Registration Number: INM000011419

Link Intime India Private Limited

Address: C-101, 247 Park,

Lal Bahadur Shastri Marg,

Vikhroli (West), Mumbai - 400 083

Tel : + 91 22 4918 6170/6171/6200

Fax: + 91 22 4918 6195

Email: indostar.offer@linkintime.co.in

Contact Person: Mr. Sumeet Deshpande

SEBI Registration Number: INR000004058

3. **Brief Schedule of Activities**

The schedule of major activities is set forth below:

Activity	Revised Schedule of Activities
Date of commencement of the Tendering Period (" Offer Opening Date ")	Tuesday, June 16, 2020
Date of closure of the Tendering Period (" Offer Closing Date ")	Monday, June 29, 2020
Last date of communicating the rejection/acceptance and completion of payment of consideration or refund of Equity Shares to the Shareholders of the Target Company	Monday, July 13, 2020
Last date for filing the post Offer report with SEBI	Monday, July 20, 2020
Last date for publication of post-Offer public announcement in the newspapers in which the DPS has been published	Monday, July 20, 2020

Note: Where last dates are mentioned for certain activities, such activities may happen on or before the respective last date.

4. **Other Information**

- The information contained in this Advertisement is in accordance with the Relaxation Circular.
- Details relating to the procedure for tendering the Equity Shares are more particularly set out in the Letter of Offer.
- The Advertisement will also be available on the website of SEBI (www.sebi.gov.in), the Target Company (www.indostarcapital.com), the Registrar to the Offer (www.linkintime.co.in), the Manager to the Offer (www.nomuraholdings.com/company/group/asia/india/index.html), BSE (www.bseindia.com) and NSE (www.nseindia.com).

5. **Issued on behalf of the Acquirer and the PAC, by the Manager to the Open Offer:**

NOMURA

Nomura Financial Advisory and Securities (India) Private Limited

Ceejay House, Level-11, Plot F, Shivsagar Estate,

Dr Annie Besant Road, Worli,

Mumbai - 400 018, Maharashtra, India

Tel: +91 22 4037 4037

Fax: +91 22 4037 4111

Email: indostaropenoffer@nomura.com

Contact Person: Mr. Vishal Kanjani / Mr. Sandeep Baid

SEBI Registration Number: INM000011419

For and on behalf of the Acquirer and the PAC

BCP V Multiple Holdings Pte. Ltd.

Brookfield Business Partners L.P.

Sd/-

Sd/-

Authorized Signatory

Authorized Signatory

Date : June 9, 2020

Place: Mumbai